

आयकर अपीलीय अधिकरण पुणे न्यायपीठ "बी" पुणे में
**IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "B", PUNE**

सुश्री सुषमा चावला, न्यायिक सदस्य एवं, श्री डी. करुणाकरा राव, लेखा सदस्य के समक्ष
BEFORE MS. SUSHMA CHOWLA, JM AND SHRI D. KARUNAKARA RAO, AM

आयकर अपील सं. / ITA No.947/PUN/2016
निर्धारण वर्ष / Assessment Year : 2011-12

Shri Neeraj Tilakraj Garg,
Plot No.3, Shop No.449,
CIDCO Growth Center-1,
Waluj Mahanagar,
Aurangabad – 431133

.... अपीलार्थी/Appellant

PAN: ALNPG3449F

Vs.

The Pr. Commissioner of Income Tax-2,
Aurangabad

.... प्रत्यर्थी / Respondent

अपीलार्थी की ओर से / Appellant by : Shri M.K. Kulkarni
प्रत्यर्थी की ओर से / Respondent by : Ms. Nirupama Kotru, CIT

सुनवाई की तारीख / Date of Hearing : 07.02.2018	घोषणा की तारीख / Date of Pronouncement: 07.02.2018
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आदेश / ORDER

PER SUSHMA CHOWLA, JM:

The appeal filed by the assessee is against the order of Pr.CIT-2, Aurangabad, dated 29.02.2016 relating to assessment year 2011-12 against order passed under section 263 of the Income-tax Act, 1961 (in short 'the Act').

2. The learned Authorized Representative for the assessee has filed a letter dated 07.02.2018 seeking permission to withdraw the captioned appeal, for which learned Departmental Representative for the Revenue has not objected. Accordingly, the prayer of the learned Authorized Representative for the assessee is granted. Thus, the appeal of assessee is dismissed as having been 'withdrawn'.

3. In the result, appeal of assessee is dismissed.

Order pronounced in open Court on this 7th day of February, 2018.

Sd/- (D.KARUNAKARA RAO)	Sd/- (SUSHMA CHOWLA)
लेखा सदस्य / ACCOUNTANT MEMBER	न्यायिक सदस्य / JUDICIAL MEMBER
पुणे / Pune; दिनांक Dated : 7 th February, 2018.	
GCVSR	

आदेश की प्रतिलिपि अद्योषित/Copy of the Order is forwarded to :

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, पुणे "बी" / DR 'B', ITAT, Pune;
4. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune